

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 914
TO BE ANSWERED ON 14.12.2022

FUNDS ALLOCATION FOR MGNREG SCHEME

914 MS. DOLA SEN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the fund allotted for MGNREG scheme in the last Budget;
- (b) out of that how much was utilised;
- (c) the number of Job card holder who received jobs under MGNREG scheme in the last financial year and how many of them from Gujarat; and
- (d) the number of job card holders who have lost their jobs of MGNREG scheme in the last financial year and whether they are getting any "Unemployment Honorarium" accordingly as per law?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. The details of Budget Estimate, Revised Estimate and release of funds for Mahatma Gandhi NREGS in the previous financial year 2021-22 are given below:

(Rs. in crore)

| Financial Year | Budget Estimate | Revised Estimate | Release of funds |
|----------------|-----------------|------------------|------------------|
| 2021-22 | 73,000 | 98,000 | 98,467 |

(c): In last financial year 2021-22, a total of 725.70 lakh households have availed employment under Mahatma Gandhi NREGS. In the State of Gujarat, 11.43 lakh households have availed employment under Mahatma Gandhi NREGS in financial year 2021-22.

(d): Mahatma Gandhi NREGS is a demand driven wage employment Scheme which provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work.

It provides livelihood security, i.e. fall back option for livelihood for the rural households, when no better employment opportunity is available.

The details of households demanded employment and households offered employment under Mahatma Gandhi NREGS in previous financial year 2021-22 is given below:

| (Figure in Lakh) | | | |
|------------------|--------------------------------|-------------------------------|--|
| Financial Year | Households demanded employment | Households offered employment | Percentage of household offered employment (%) |
| 2021-22 | 805.66 | 802.03 | 99.55 |

(As per NREGASoft)

As per Section 7(1) of Mahatma Gandhi National Rural Employment Guarantee Act, “If an applicant for employment under the Scheme is not provided such employment within fifteen days of receipt of his application seeking employment or from the date on which the employment has been sought in the case of an advance application, whichever is later, he shall be entitled to a daily unemployment allowance in accordance with this section.”
